

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 42323/2017

SHANTI BAVARIA

Petitioner(s)

VERSUS

THE STATE OF MADHYA PRADESH & ORS.

Respondent(s)

(IA No.26801/2018-EXEMPTION FROM FILING O.T. and IA
No.26798/2018-CONDONATION OF DELAY IN REFILING)

Date : 09-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Abhijeet Shrivastava,Adv.
Mr. B. Ramana Murthy, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 16.3.2018.

Additional Registrar of the concerned Branch to make sure
that the file is sent on 16.3.2018.

KAPIL MEHTA
Registrar
09.03.2018

hj